

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 6206
ANSWERED ON 01.04.2026

IMPLEMENTATION STATUS OF PM-KUSUM IN ANDHRA PRADESH

6206. DR. BYREDDY SHABARI

WILL THE MINISTER OF NEW AND RENEWABLE ENERGY BE PLEASED TO STATE:

- (a) whether the Government of Andhra Pradesh has submitted proposals or availed benefits under any component of the Pradhan Mantri-Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) during the period 2019–2024;
- (b) if so, the details thereof, component and year-wise including capacity sanctioned and financial assistance released;
- (c) whether any substantial capacity has sanctioned or implemented in the State under the PM-KUSUM during the said period and if so, the details thereof;
- (d) whether fresh proposals have been submitted by the State Government of Andhra Pradesh under various components of PM-KUSUM; and
- (e) if so, the details thereof including capacity proposed, capacity sanctioned, financial assistance approved/released and the timeline for implementation?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) to (c) PM-KUSUM is a demand-driven scheme, and capacities are allocated based on the demand raised by the state and milestones achieved. The responsibility of beneficiary selection and implementation is of the State Implementing Agency (SIA).

There is no demand received from the State of Andhra Pradesh for Grid-connected Solar plants under Component A and standalone solar pumps under Component B of PM-KUSUM scheme. However, as per the demand raised by the state under Component C (Feeder Level Solarization), an allocation of 1,00,000 and 1,93,587 pumps in FY 2024-25 and FY 2025-26, respectively, were provided to the state. The State is in the process of installation of solar plants, as per the allocation.

The funds under the scheme are released based on the progress of installation reported by the State Implementing Agencies (SIA) and as per provisions of the scheme guidelines.

Since the plants are under installation, the demand is expected to be raised by the state after installation.

(d) & (e) The state has submitted the demand of 1753 MW under Component C (FLS) for 4 years, as estimated targets under PM KUSUM 2.0. The Ministry has factored the targets received from all the states, including Andhra Pradesh, while preparing draft Expenditure Finance Committee memo for PM KUSUM 2.0 which is under submission.
